

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA  
UNSTARRED QUESTION NO. 2750  
ANSWERED ON 27<sup>TH</sup> DECEMBER, 2018

TOLL OPERATE AND TRANSFER

2750. DR. SHRIKANT EKNATH SHINDE:  
DR. PRITAM GOPINATH MUNDE:  
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:  
SHRI DHARMENDRA YADAV:  
SHRI ADHALRAO PATIL SHIVAJIRAO:  
SHRI SHRIRANG APPA BARNE:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether the Government had invited Toll Operate and Transfer (TOT) the investors for the national highway projects in the country under the TOT mode and if so, the details thereof along with the project completed during the last one under this scheme;

(b) the achievements under this scheme along with the profit earned therein;

(c) whether the Government have also noticed some shortcomings in the TOT models and if so, the details thereof and action taken therein;

(d) whether the Government proposes to launch the second phase of the TOT in near future and if so, the details thereof and the projects identified under this scheme; and

(e) the profit likely to be earned therein and the manner in which TOT is to be beneficial for the financial health of the Central Government of India and expeditious completion of the national highway projects in the country?

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) & (b) Yes Madam. National Highways Authority of India (NHAI) has already awarded first bundle of projects under Toll Operate and Transfer (TOT) mode and received bids for second bundle of projects. Details are enclosed at Annexure. NHAI has received Rs. 9681.5 crores towards bid concession fee for TOT Bundle-1.

(c) No, Madam.

(d) Bid for second Bundle of 7 projects under TOT has been invited with IECV (Initial Estimated Concession Value) of Rs. 5,362 crores on 06.08.2018 with Bid due date of 19.12.2018. Three bids have been received as on bid due date.

(e) In TOT Model, Concessionaire provides upfront payment to Government which can be used for development of National Highways in future.

**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO PART (A) TO (E) OF LOK SABHA UNSTARRED QUESTION NO.2750 ANSWERED ON 27TH DECEMBER, 2018 ASKED BY DR. SHRIKANT EKNATH SHINDE,DR. PRITAM GOPINATH MUNDE,SHRI KUNWAR PUSHPENDRA SINGH CHANDEL,SHRI DHARMENDRA YADAV, SHRI ADHALRAO PATIL SHIVAJIRAO AND SHRI SHRIRANG APPA BARNE REGARDING 'TOLL OPERATE AND TRANSFER'**

Details of TOT BUNDLE-1

TOT Bundle	Name of stretches	Length (in km)	Initial Estimated Concession Value (IECV) of Authority)	Bid Concession Fee	Concessionaire	Status
TOT Bundle-1	(i)Siddhantham to Gundugolanu section of NH-5 in the state of Andhra Pradesh. (ii) Diwancheruvu to Siddhanthamsection of NH-5 in the state of Andhra Pradesh. (iii) Annavaram to Diwancheruvu section of NH-5 in the state of Andhra Pradesh. (iv) Ankapalli to Annavaram (Tuni) section of NH-5 in the state of Andhra Pradesh. (v) Icchapuram to Narasannapeta section of NH-5 in the state of Andhra Pradesh. (vi) Puintola to Icchapuram section of NH-5 in the state of Odisha and Andhra Pradesh. (vii) Bamanbore to Garamore section of NH-8A in the state of Gujarat. (viii) Garamore to Samakhiyali section of NH-8A in the state of Gujarat. (ix) Porbandar - Jetpur section of NH-8B in the state of Gujarat.	680.64	Rs 6258 cr	Rs. 9681.5 Crore	M/s MAIF 2 Investments India 2 Pte. Ltd. - AshokaBuildcon Limited Consortium	Concession Agreement signed onon 26.4.18 with 9 SPVs. Concessionaire has deposited Rs 9681.5 cr on 28.08.2018 and Appointed Date is declared w.e.f 29.8.2018.

Details of TOT BUNDLE-2

TOT Bundle	Name of stretches	Length (in km)	Initial Estimated Concession Value (IECV) of Authority)	Status
TOT Bundle-2	<p>(i)Chittorgarh - Kota &amp; Chittorgarh Bypass section of NH-27in the state of Rajasthan.</p> <p>(ii) Swaroopganj - Pindwara&amp;Pindwara-Udaipursection of NH-27in the state of Rajasthan.</p> <p>(iii) Palanpur/Kheemana-Aburoad section of NH-27in the state of Rajasthan and Gujarat.</p> <p>(iv) Jetpur-somnathsection of NH-115 in the state of Gujarat.</p> <p>(v) Purnea to Dalkhola section of NH-31in the state of Bihar.</p> <p>(vi) Dalkhola to Islampur section of NH-31in the state of West Bengal.</p> <p>(vii) Islampur – Sonapur- Ghoshpukur section of NH-31in the state of West Bengal.</p> <p>(viii) Salsalabari to West Bengal/ Assam border section of NH-31Cin the state of West Bengal.</p>	588.551	Rs5362Cr	3 Bids were received on 19.12.2018 and evaluation has been initiated.

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